## GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 4512 TO BE ANSWERED ON 29.03.2017

## **RAIL PROJECTS IN BIHAR**

# †4512. SHRI SATISH CHANDRA DUBEY: SHRI SUNIL KUMAR SINGH: SHRI AJAY MISRA TENI: SHRI PRATAPRAO JADHAV: SHRI RAM TAHAL CHOUDHARY: SHRI LAXMAN GILUWA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of rail projects proposed in the country during the last three years and the current year including UP, Bihar and Jharkhand States;
- (b) the district-wise number of rail projects completed and currently in progress in the country including UP, Bihar and Jharkhand;
- (c) whether the Government has set any deadline to complete the work of doubling and tripling of rail line; and
- (d) if so, the details thereof?

### ANSWER

### **MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

#### (SHRI RAJEN GOHAIN)

(a): Proposals/representations both formal and informal for Railway Projects are received from State Governments, Ministries of Central Government, Elected representatives, organizations/road users etc. by Railways at various levels including Railway Board, Zonal Railways, Division Office etc. As receipt of such complaints/suggestions is a continuous and dynamic process, centralized compendium of such requests is not maintained. During the last three years and the current year i.e. 2014-15, 2015-16, 2016-17 and 2017-18, 197 of projects were included in the Railway Budget. Break-up for the States of Uttar Pradesh, Bihar, Jharkhand is as under:-

State(s)	Total no. of projects
Uttar Pradesh	51
Bihar	11
Jharkhand	12

(b): As railway projects straddle over more than one State, District-wise data are not maintained. As on 01.04.2016, there are 458 ongoing projects in the country that includes 65 projects in Uttar Pradesh, 31 projects in Jharkhand and 52 projects in Bihar.

(c) & (d): No, Madam. Execution of every railway project does face impediments like acquisition of land, statutory clearances like forestry and wild life clearances, shifting of services, cutting of trees, construction of road over bridges and road under bridges by road maintaining agencies, availability of funds, etc. As several of these clearances and assistance from other departments are beyond the control of Railways, it will not be feasible to fix time lines for completion of all the projects.

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